



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Grant of 300 days leave salary in favour of Late Shri Amam Din, Junior Assistant, 1st Additional Public Prosecutor, Jammu.

GOVERNMENT ORDER NO: 35 -LD(A) of 2018.
D A T E D : 10 - 01 - 2018.

In terms of rule 38 of the Jammu and Kashmir Civil Service (Leave) Rules, 1979, sanction is accorded to the grant of encashment of leave salary equivalent to 300 days in favour of Late Shri Amam Din, Junior Assistant, 1st Additional Public Prosecutor, Jammu.



By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated:- 10 -01-2018.

NO:LD(A)2017/NDC/AD

Copy to the:-

1. Pr. Accountant General, (A&E) J&K, Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director, Archives, Archaeology and Museums, J&K, Srinagar.
4. Director Finance, Department of Law Justice and Parliamentary Affairs.
5. 1st Additional Public Prosecutor, Jammu.
6. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
- ✓ 7. In charge Website, Department of Law Justice and Parliamentary Affairs.
8. Government Order file.
9. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer,

10/1/2018